

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.314
CAA-79(ND)/2020

IN THE MATTER OF:

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd
Ltd.)
.... **APPLICANT/PETITIONER**

SECTION

U/s 230-232

Order delivered on 09.09.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Saurabh Kalia and Adv. Sarvik Singhai
For the I.T. Deptt. : Mr. Kunal Sharma (Sr. Standing Counsel), Ms. Zehra
Khan (Jr. Standing Counsel), Mr. Sushrut Meena,
Advocates for the IT Dept.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 22.09.2022.


(Court Officer)
Court-III